

THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-III

ITEM No. 325

IA-472/2024, IA-5488/2023

In

IB-741(ND)/2021

IN THE MATTER OF:

M/s. Hiveloop Capital Pvt Ltd. Petitioner/Applicant
V/s.
M/s. Radiant Castings Pvtg Ltd. Respondent

Order under Section 7 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 02.08.2024

CORAM:

**SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI,
HON'BLE MEMBER (TECNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the SRA : Mr. Vikram Singh Baid Adv.
For the Applicant : Ms. Mandakini Singh, Ms. Ashima Mandla, Mr.
Kumar Chitranshu Advs.
For the RP : Mr. Adarsh tripath, Mr. Ajitesh Garg Advs.
For the Respondent : Ms. Usha Singh, Mr. Sandeep Bajaj, Mr. Vipul Jai
Advs.

ORDER

Due to paucity of time, the matter is adjourned to **04.09.2024**.

-sd-

**(ATUL CHATURVEDI)
MEMBER(TECHNICAL)**

Malik